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REVISED

## CONSTITUTION OF ITAT KOLKATA ZONE

( 20/04/2026 TO 23/04/2026 )

In Hybrid/Physical/Virtual Mode

[24/04/2026 (Friday) M.A., S.A., Clubbing, E.H. Applications]

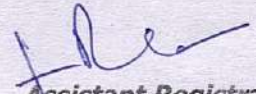
Bench	Constitution	Court Room
Ranchi	Shri George Mathan, JM & Shri R.N. Sahay, AM [ At 10.30 A.M. ]	Physical at Ranchi
A	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [ At 10.30 A.M. ]	2
D	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [ After "A" Bench ]	2
Patna (SMC & Division)	Shri L.P. Sahu, AM & Shri Sonjoy Sarma, JM [ At 10.30 A.M. ]	3
Cuttack	Shri L.P. Sahu, AM & Shri Sonjoy Sarma, JM [ After "Patna" Bench ]	3
SMC	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [After "Cuttack" Bench]	4
Guwahati	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [ After "SMC" Bench ]	4

Note : 1. "B" & "C" Bench of ITAT, Kolkata will not function during this week.

*[Signature]*  
16/04/2026  
Assistant Registrar

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF A BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT(AT 10:30)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1823/KOL/2024	2009-2010	[A] RAN INTERNATIONAL PVT. LTD.	
2	ITA 2268/KOL/2024	2015-2016	[A] ALTIMATE PROJECTS PRIVATE LIMITED	
3	ITA 141/KOL/2025	2013-14	[A] ALOM EXTRUSIONS LIMITED	
4	ITA 2184/KOL/2025	2023-2024	[A] BHANDARI AUTOMOBILES PRIVATE LIMITED	
5	ITA 2734/KOL/2025	2017-18	[D] BHANDARI AUTOMOBILES PRIVATE LIMITED	
6	CO 22 <sup>23</sup> /KOL/2026	2017-2018	[A] BHANDARI AUTOMOBILES PRIVATE LIMITED	
7	ITA 2735/KOL/2025	2023-24	[D] BHANDARI AUTOMOBILES PRIVATE LIMITED	
8	ITA 2954/KOL/2025	2012-13	[D] CLUBSIDE DEALCOM PRIVATE LIMITED	
9	ITA 2966/KOL/2025	2016-17	[D] BARAK VALLEY CEMENTS LIMITED	
10	ITA 233/KOL/2026	2012-2013	[A] M/S. DHANSRI ABASAN PRIVATE LIMITED	
11	ITA 234/KOL/2026	2013-2014	[A] M/S. DHANSRI ABASAN PRIVATE LIMITED	
12	ITA 235/KOL/2026	2013-2014	[A] M/S. DHANSRI ABASAN PRIVATE LIMITED	
13	ITA 244/KOL/2026	2018-2019	[A] AMAN KHETAWAT	
14	ITA 245/KOL/2026	2017-2018	[A] BARUN KUMAR PAUL	
15	ITA 252/KOL/2026	2016-2017	[A] BHAWNA VINIMAY PRIVATE LTD.	

  
Assistant Registrar  
17-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF A BENCH FOR 21-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 2**

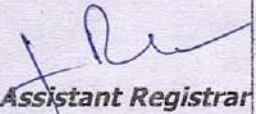
**GOOGLE MEETING ID: RON-RRQO-ANT(AT 10:30)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 678/KOL/2025	2009-10	[A] BURDWAN ROAD PROPERTIES PVT. LTD.	
2	ITA 966/KOL/2025	2011-12	[D] DILIP KUNDU	
3	ITA 1881/KOL/2025	2012-2013	[A] CHURIWAL TECHNOPACK PRIVATE LIMITED	
4	ITA 1970/KOL/2025	2016-2017	[A] DEVBRAT SINGH	
5	ITA 1983/KOL/2025	2014-15	[D] BALARAM HANUMANDAS CHARITABLE TRUST	
6	ITA 2218/KOL/2025	2014-15	[A] FORGINGS INDIA IRON AND STEEL LIMITED	
7	ITA 2891/KOL/2025	2015-16	[D] FAMOUS PROJECTS ADVISORY PVT LTD	
8	ITA 2894/KOL/2025	2022-23	[A] DADRA EXIMP PRIVATE LIMITED	
9	ITA 259/KOL/2026	2013-2014	[A] BENGAL PEERLESS HOUSING DEVELOPMENT COMPANY LTD.	
10	ITA 262/KOL/2026	2021-22	[A] ESL STEEL LIMITED	
11	ITA 273/KOL/2026	2015-2016	[A] CHANDRAMATHY RAGHAVAN SANJEEVAN PILLAI	
12	ITA 278/KOL/2026	2012-2013	[A] M/S. BHOLEBABA CONSULTANTS LLP (AS M/S. BHOLEBABA CONSULTANTS PVT. LTD. HAS BEEN CONVERTED TO BHOLEBABA CONSULTANTS LLP)	

  
Assistant Registrar  
17-Apr-2026

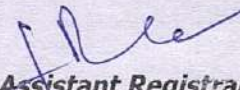
**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF A BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT(AT 10:30)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 136/KOL/2024	2017	[D] NIRMAL KUMAR KEJRIWAL	
2	ITA 2240/KOL/2024	2018	[D] NIRMAL KUMAR KEJRIWAL	
3	ITA 1185/KOL/2025	2024-2025	[A] ASHOKNAGAR SHRIRAMAKRISHNA SANGHA	
4	ITA 1262/KOL/2025	2016-2017	[A] BALU SHANKAR	
5	ITA 2329/KOL/2025	2018-19	[A] COMPAQ SOLUTION PRIVATE LIMITED	
6	ITA 2776/KOL/2025	2017-2018	[A] ANSHUL KUMAR RATHI	
7	ITA 2828/KOL/2025	2017-18	[A] CHITRA BANERJEE	
8	ITA 291/KOL/2026	2014-2015	[A] AJAY KUMAR SHROFF	
9	ITA 301/KOL/2026	2016-2017	[A] BRITANNIA INDUSTRIES LIMITED	
10	ITA 302/KOL/2026	2020-2021	[A] BRITANNIA INDUSTRIES LIMITED	
11	ITA 303/KOL/2026	2021-2022	[A] BRITANNIA INDUSTRIES LIMITED	
12	ITA 304/KOL/2026	2020-2021	[A] BAIDYANATH DUTTA	

  
**Assistant Registrar**  
**17-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF A BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT(AT 10:30)**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1896/KOL/2025	2017-2018	[A] BIJAY KUMAR AGARWAL	
2	ITA 2224/KOL/2025	2013-14	[D] AHINSA VANIJYA PRIVATE LIMITED	
3	ITA 2225/KOL/2025	2014-15	[D] AHINSA VANIJYA PRIVATE LIMITED	
4	ITA 2454/KOL/2025	2013-2014	[A] M/S. B.C.H. ELECTRIC LTD.	
5	ITA 2897/KOL/2025	2006-07	[A] DILIP BHIKHALAL DESAI	
6	ITA 2898/KOL/2025	2007-08	[A] DILIP BHIKHALAL DESAI	
7	ITA 2967/KOL/2025	2022-2023	[A] M/S. CHENG MARI TEA COMPANY LTD.	
8	ITA 2968/KOL/2025	2016-17	[D] M/S. BHAGAT JEE STEELS PVT LTD	
9	ITA 2975/KOL/2025	2012-2013	[A] ARUNODAY MERCHANTS PVT. LTD.	
10	ITA 323/KOL/2026	2022-23	[D] BARANJ COAL MINES PVT LTD	
11	ITA 334/KOL/2026	2018-2019	[A] ASIM KUMAR DAS	
12	ITA 337/KOL/2026	-	[A] DWARKANATH KOTNIS MEMORIAL TRUST AND MEDICAL RESEARCH ASSOCIATION	
13	ITA 338/KOL/2026	-	[A] DWARKANATH KOTNIS MEMORIAL TRUST AND MEDICAL RESEARCH ASSOCIATION	

  
**Assistant Registrar**  
17-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF D BENCH FOR 20-APRIL-2026 (MONDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID = RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1008/KOL/2025	2021-2022	[A] SHYAM METALICS AND ENERGY LIMITED	
2	ITA 1263/KOL/2025	2016-2017	[A] SHYAM METALICS AND ENERGY LIMITED	
3	ITA 1264/KOL/2025	2016-2017	[A] SHYAM SEL AND POWER LIMITED	
4	ITA 1316/KOL/2025	2019-2020	[A] SHYAM METALICS AND ENERGY LIMITED	
5	ITA 3267/KOL/2025	2016-2017	[A] SUMANA RAY	
6	ITA 3268/KOL/2025	2018-2019	[A] SOUPAL KUMAR NATH	
7	ITA 17/KOL/2026	2017-18	[D] PRF UDYOG	
8	ITA 241/KOL/2026	2015-2016	[A] SURESH PRASAD	
9	ITA 243/KOL/2026	2013-2014	[A] PADMINI VYAPAAR PVT. LTD.	
10	ITA 246/KOL/2026	2012-2013	[A] SUMANGALAM FINANCIAL ADVISORY PVT. LTD.	
11	ITA 247/KOL/2026	2011-2012	[A] SHIVBHUMI TRADERS PVT. LTD.	
12	ITA 248/KOL/2026	2018-2019	[A] REGIS INDUSTRIES LIMITED	
13	ITA 249/KOL/2026	2012-2013	[A] RNB POLLY METALLON PRIVATE LIMITED	
14	ITA 250/KOL/2026	2020-2021	[A] TRINITY TRADEX PRIVATE LIMITED	
15	ITA 251/KOL/2026	2021-2022	[A] TRINITY TRADEX PRIVATE LIMITED	
16	ITA 253/KOL/2026	2021-2022	[A] RAMKRISHNA CASTING SOLUTIONS LTD.	
17	ITA 3269/KOL/2025	2010-2011	[A] SILVERLINE MERCHANDISE PVT. LTD.	

  
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17-Apr-2026

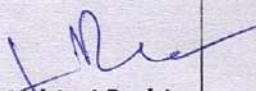
**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF D BENCH FOR 21-APRIL-2026 (TUESDAY)**  
**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER**  
**AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID = RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 99/KOL/2025	2009-2010	[A] PREMLATA SINGHANIA	
2	IT(SS)A 100/KOL/2025	2010-2011	[A] PREMLATA SINGHANIA	
3	IT(SS)A 101/KOL/2025	2011-2012	[A] PREMLATA SINGHANIA	
4	IT(SS)A 102/KOL/2025	2012-2013	[A] PREMLATA SINGHANIA	
5	IT(SS)A 103/KOL/2025	2013-2014	[A] PREMLATA SINGHANIA	
6	IT(SS)A 104/KOL/2025	2014-2015	[A] PREMLATA SINGHANIA	
7	IT(SS)A 105/KOL/2025	2015-2016	[A] PREMLATA SINGHANIA	
8	ITA 2566/KOL/2024	2018-19	[D] RAJ METAL INDUSTRIES	
9	ITA 76/KOL/2025	2021-22	[A] SWEET HOME PROJECTS PVT. LTD.	
10	ITA 77/KOL/2025	2021-2022	[A] CORONATION COMMERCE PVT. LTD.	
11	ITA 78/KOL/2025	2021-2022	[A] KRYPTON AGENCIES PVT. LTD.	
12	ITA 79/KOL/2025	2021-2022	[A] SYNCOX TRADERS PVT. LTD.	
13	ITA 80/KOL/2025	2021-2022	[A] PANCHANAN MERCANTILE PVT. LTD.	
14	ITA 81/KOL/2025	2021-22	[A] SATI DEVELOPMENT PVT. LTD.	
15	ITA 82/KOL/2025	2021-22	[A] TASU ESTATE PVT. LTD.	
16	ITA 83/KOL/2025	2021-22	[A] MULTITECH MERCHANDISE PVT. LTD.	
17	ITA 84/KOL/2025	2021-22	[A] TRILOK COMMERCIAL PVT. LTD.	
18	ITA 85/KOL/2025	2021-22	[A] JIWAN GOURI PROPERTIES PVT. LTD.	
19	ITA 2393/KOL/2025	2017-2018	[A] RINKU BANERJI LEGAL HEIR OF LATE PRATIP BANERJI	
20	ITA 2668/KOL/2025	2023-24	[D] RABINDRA NATH BERA	
21	ITA 2715/KOL/2025	2020-2021	[A] VICTRORY IRON WORKS LTD.	
22	ITA 271/KOL/2026	2012-2013	[A] PANKAJ KUMAR DUGAR	
23	ITA 275/KOL/2026	2013-2014	[A] WILLOWOOD CHEMICALS LTD.	
24	ITA 276/KOL/2026	2017-2018	[A] WILLOWOOD CHEMICALS LTD.	
25	ITA 277/KOL/2026	2024-2025	[A] VICKY VIJAY SURYWANSHI	
26	ITA 280/KOL/2026	2008-2009	[A] RAJPAL GUPTA	

  
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17-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF D BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID = RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1756/KOL/2025	2017-2018	[A] RAKESH KUMAR SHRIVASTAVA	
2	ITA 1322/KOL/2025	2014-2015	[A] PANKAJ KUMAR GUPTA	
3	ITA 456/KOL/2025	2017-18	[A] PARTHAPRATIM DUTTA ROY	
4	ITA 1031/KOL/2025	2017-18	[A] SARJ EDUCATIONAL CENTRE	
5	ITA 1032/KOL/2025	2020-2021	[A] SHREE BAIDYANATH AYURVED BHAWAN PRIVATE LIMITED	
6	ITA 1033/KOL/2025	2021-2022	[A] SHREE BAIDYANATH AYURVED BHAWAN PRIVATE LIMITED	
7	ITA 2046/KOL/2025	2014-2015	[A] NANDITA RAY & ANINDITA BANERJEE L/H OF LATE SUSHIL KR. CHATTERJEE	
8	ITA 2390/KOL/2025	2022-23	[D] RITESH BANSAL	
9	ITA 2691/KOL/2025	2020-21	[D] SHREE BAIDYANATH AYURVED BHAWAN PVT LTD	
10	ITA 2692/KOL/2025	2021-22	[D] M/S. SHREE BAIDYANATH AYURVED BHAWAN PVT. LTD.	
11	ITA 2730/KOL/2025	2023-2024	[A] SHYAM STEEL MANUFACTURING LIMITED	
12	ITA 2904/KOL/2025	2012-2013	[A] YOGRAJ DEAL TRADE PRIVATE LIMITED	
13	ITA 3288/KOL/2025	2023-24	[D] SHYAM STEEL MANUFACTURING LIMITED	
14	ITA 285/KOL/2026	2014-15	[A] SANJAY KUMAR JAISWAL	
15	ITA 286/KOL/2026	2016-17	[A] SANJAY KUMAR JAISWAL	
16	ITA 289/KOL/2026	2017-2018	[A] RAJ KUMAR AGARWAL	
17	ITA 295/KOL/2026	2016-2017	[A] S D INFRASTRUCTURE & REAL ESTATE PRIVATE LIMITED	
18	ITA 309/KOL/2026	2020-2021	[A] S.K. BUILDERS AND DEVELOPERS LLP	
19	ITA 310/KOL/2026	2022-2023	[A] SHYAM STEEL INDUSTRIES LIMITED	
20	ITA 311/KOL/2026	2023-2024	[A] SHYAM STEEL INDUSTRIES LIMITED	
21	ITA 313/KOL/2026	2012-2013	[A] PRINCE RICE MILLS PVT. LIMITED	

  
Assistant Registrar  
17-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF D BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER  
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID = RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1294/KOL/2025	2018-2019	[A] VIKRAMADITYA MOHAN THAPAR FAMILY TRUST	
2	ITA 2023/KOL/2025	2019-20	[A] WEST BENGAL SECONDARY EDUCATION BOARD EMPLOYEES CO-OPERATIVE CREDIT SOCIETY LTD	
3	ITA 2032/KOL/2025	2019-20	[A] TEOCO SOFTWARE PRIVATE LIMITED	
4	ITA 2892/KOL/2025	2016-17	[D] SAJJAN AGARWAL	
5	ITA 2961/KOL/2025	2012-2013	[A] TRIMURTI AGENCIES PVT. LTD.	
6	ITA 2965/KOL/2025	2011-12	[D] M/S. PADMAKAR MARKETING PRIVATE LIMITED	
7	ITA 3030/KOL/2025	2012-2013	[A] SNOWHITE COMMODITY TRADE PVT. LTD.	
8	ITA 3099/KOL/2025	2018-2019	[A] RANA SOM	
9	ITA 3109/KOL/2025	2012-2013	[A] RAMA DEALCOM PVT. LTD.	
10	ITA 320/KOL/2026	2023-2024	[A] SUDHIR DESH AHUJA	
11	ITA 326/KOL/2026	2018-19	[D] PRESIDENCY EXPORTS AND INDUSTRIES LTD	
12	ITA 329/KOL/2026	2017-18	[D] USHA MARTIN EDUCATION & SOLUTIONS LTD	
13	ITA 339/KOL/2026	2012-2013	[A] UMANG NEMANI	
14	ITA 643/KOL/2025	2014-15	[A] M/S. VINITA STEEL TRADE PRIVATE LIMITED	

  
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17-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

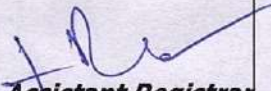
**CAUSE LIST OF SMC BENCH FOR 20-APRIL-2026 (MONDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

**GOOGLE MEETING ID : WUJ-UMEQ-TBB, TIME : 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 530/KOL/2025	2014- 2015	[A] SATHI GUHA	
2	ITA 998/KOL/2025	2018-19	[A] RAJPAL YADAV	
3	ITA 2706/KOL/2025	2017-18	[A] MD AACHHIBAR RAHAMAN	
4	ITA 3224/KOL/2025	2015- 2016	[A] SURESH CHAND LUNDIA	
5	ITA 3250/KOL/2025	2015-16	[A] PASCHIMBANGA AGRI MARKETING CORPORATION LIMITED	
6	ITA 3257/KOL/2025	2017- 2018	[A] TSHERING CHODEN LACHUNGPA	
7	ITA 3265/KOL/2025	2019-20	[D] AADYA AARNA REALTY LLP	
8	ITA 239/KOL/2026	2006- 2007	[A] DAKSHIN DAMODAR RICE MILL PRIVATE LIMITED	
9	ITA 242/KOL/2026	2022- 2023	[A] MADHUAMIT AUTOMOBILES PRIVATE LIMITED	
10	ITA 256/KOL/2026	2020- 2021	[A] M/S. RAJ CONSTRUCTION PROJECTS PVT. LTD., (SUCCESSOR COMPANY OF M/S. KASTURI TIE UP PVT. LTD.,)	
11	ITA 257/KOL/2026	2020- 2021	[A] M/S. RAJ CONSTRUCTION PROJECTS PVT. LTD., (SUCCESSOR COMPANY OF M/S. HEADMAN MERCANTILE PVT. LTD.,)	
12	ITA 2906/KOL/2025	2017- 2018	[A] EPITOME PETROPACK LIMITED	

  
**Assistant Registrar**  
**17-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF SMC BENCH FOR 21-APRIL-2026 (TUESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

**GOOGLE MEETING ID : WUJ-UMEQ-TBB, TIME : 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2209/KOL/2025	2019- 2020	[A] AMIT KUMAR ROY	
2	ITA 263/KOL/2026	2013-14	[A] PRAKASH CHAND SHAH	
3	ITA 272/KOL/2026	2012- 2013	[A] GAUNGOUR SUPPLIERS PVT. LTD.	
4	ITA 274/KOL/2026	2011- 2012	[A] M/S. ASHA PROPERTIES PVT. LTD.	
5	ITA 261/KOL/2026	2020- 2021	[A] RAJARAMPUR SAMABAY KRISHI UNNAYAN SAMITI LTD.	
6	ITA 279/KOL/2026	2018- 2019	[A] HIFAB CREATION	
7	ITA 1541/KOL/2024	2011	[D] MAHABIR PRASAD DUDHANI	
8	ITA 2420/KOL/2024	2009-10	[D] UML ENGINEERS PRIVATE LIMITED	
9	ITA 2554/KOL/2024	2021- 2022	[A] NAGRI FARM TEA COMPANY LTD.	
10	ITA 712/KOL/2025	2012-13	[A] AKSHAT AGARWAL	
11	ITA 1694/KOL/2025	2015- 2016	[A] CHATTERJEE RESOURCES DEVELOPERS PVT. LTD.	

  
**Assistant Registrar**  
**17-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

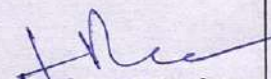
**CAUSE LIST OF SMC BENCH FOR 22-APRIL-2026 (WEDNESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

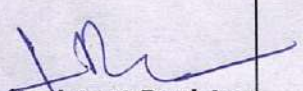
**GOOGLE MEETING ID : WUJ-UMEQ-TBB, TIME : 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2700/KOL/2025	2019-20	[D] GARMA TREXIM PRIVATE LIMITED	
2	ITA 2818/KOL/2025	2012-13	[A] ISHVATHAM	
3	ITA 2837/KOL/2025	2017- 2018	[A] RUBY SHOME	
4	ITA 3260/KOL/2025	2018- 2019	[A] EXPRESS VANIJYA PVT. LTD.	
5	ITA 288/KOL/2026	2018- 2019	[A] NIRMAL KUMAR AGARWAL	
6	ITA 297/KOL/2026	2016- 2017	[A] HUZAIFA MOTIWALA	
7	ITA 312/KOL/2026	2019- 2020	[A] SRI SANJAY KUMAR FITKARIWALA	
8	ITA 2480/KOL/2024	2012- 2013	[A] ALOK DROLIA	
9	ITA 100/KOL/2025	2011- 2012	[A] SUDHA SUREKA	

  
**Assistant Registrar**  
**17-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF SMC BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID : WUJ-UMEQ-TBB, TIME : 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1224/KOL/2025	2014- 2015	[A] VIJAY SIROHIA HUF	
2	ITA 3089/KOL/2025	2013-14	[A] SANAKA EDUCATIONAL TRUST	
3	ITA 3090/KOL/2025	2015- 2016	[A] SANAKA EDUCATIONAL TRUST	
4	ITA 3091/KOL/2025	2021-22	[A] SANAKA EDUCATIONAL TRUST	
5	ITA 3261/KOL/2025	2015- 2016	[A] ANJU SETHIA	
6	ITA 315/KOL/2026	2016- 2017	[A] CHANDPUR SAMABAY KRISHI UNNYAN SAMITY LTD.	
7	ITA 319/KOL/2026	2018- 2019	[A] DALURBANDH COLLIERY EMPLOYEES CO-OPT. CREDIT SOCIETY LTD.	
8	ITA 321/KOL/2026	2016- 2017	[A] PRAKASH GHOSH	
9	ITA 335/KOL/2026	2017- 2018	[A] ANITA PRAMANIK	
10	ITA 336/KOL/2026	2017- 2018	[A] KARMA YENTEN CHANKAPA	
11	ITA 2747/KOL/2025	2020- 2021	[A] ALLIANCE BOOKS SUPPLIERS PVT. LTD.	
12	ITA 2978/KOL/2025	2023- 2024	[A] MD. MOHIBUR RAHMAN	
13	ITA 20/KOL/2026	2013- 2014	[A] RAJESH JALAN	
14	ITA 21/KOL/2026	2018- 2019	[A] KAP ENTERPRISES P. LTD.	
15	ITA 2194/KOL/2025	2013- 2014	[A] BIMAL KUMAR JAIN	
16	ITA 2195/KOL/2025	2014- 2015	[A] BIMAL KUMAR JAIN	

  
**Assistant Registrar**  
**17-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 20-APRIL-2026 (MONDAY)**

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER  
AND SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
BENCH WILL NOT FUNCTION**

**CLARIFICATION MATTERS**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	CO	91	KOL	2025	2014-2015	[A] MAITHAN COAL COMPANY PRIVATE LIMITED	C	
2	CO	92	KOL	2025	2015-2016	[A] MAITHAN COAL COMPANY PRIVATE LIMITED	C	
3	ITA	1341	KOL	2025	2014-15	[D] MAITHAN COAL COMPANY PRIVATE LIMITED (E-FILING)	C	e-filing
4	ITA	1342	KOL	2025	2015-16	[D] MAITHAN COAL COMPANY PRIVATE LIMITED (E-FILING)	C	e-filing

  
**Assistant Registrar  
17-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

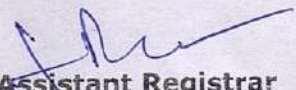
**FOR 21-APRIL-2026 (TUESDAY)**

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT**

THIRD MEMBER MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1746	KOL	2024	2017-2018	[A] CHANDAN PRADHAN	A	

**BEFORE SHRI SONJOY SARMA, JUDICIAL MEMBER  
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1277	KOL	2025	2017-2018	[A] LAL BAHADUR LAL KARAN SHAW (SINCE BEEN DISSOLVED)	SMC	

  
**Assistant Registrar  
17-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 22-APRIL-2026 (WEDNESDAY)**

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT**


THIRD MEMBER MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1290	KOL	2024	2016-2017	[A] HLA HOTELS CITY INN LTD.	A		
2	ITA	2033	KOL	2025	2018-19	[D] SPML INFRA LIMITED	D		

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER  
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	980	KOL	2025	2011-2012	[A] TIRUMANI INVESTMENT PVT. LTD.	D		

**BEFORE SHRI SONJOY SARMA, JUDICIAL MEMBER  
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	208	KOL	2026	2012-13	[A] BLISS DEALTRADE PRIVATE LIMITED	SMC		

  
Assistant Registrar  
17-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**


**FOR 23-APRIL-2026 (THURSDAY)**

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT  
BENCH WILL NOT FUNCTION**

THIRD MEMBER MATTERS							Bench	Remarks
Srl	Appeal Number				Assmt. Year	Assessee		
1	BMA	1	KOL	2025	2018-19	[D] SURESH KUMAR BANTHIA	B	
2	BMA	14	KOL	2024	2018-2019	[A] JITESH KUMAR BANTHIA	B	
3	BMA	15	KOL	2024	2018-2019	[A] SURESH KUMAR BANTHIA	B	
4	BMA	2	KOL	2025	2018-19	[D] JITESH KUMAR BANTHIA (EFILING)	B	
5	CO	39	KOL	2025	2018-19	[A] SURESH KUMAR BANTHIA	B	
6	CO	40	KOL	2025	2018-19	[A] JITESH KUMAR BANTHIA	B	

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER  
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

STAY APPLICATIONS							Bench	Remarks
Srl	Appeal Number				Assmt. Year	Assessee		
1	SA	9	KOL	2026	2018-2019	[A] RANA SOM	D	

  
Assistant Registrar  
17-Apr-2026